

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

**ORIGINAL APPLICATION NO.401 OF 2017
WITH MA NO. 348/2018**

**CONNECTED WITH
ORIGINAL APPLICATION NO. 402 OF 2017
WITH MA NO. 699/2017**

**CONNECTED WITH
ORIGINAL APPLICATION NO. 403 OF 2017
WITH MA NO. 700/2017**

**CONNECTED WITH
ORIGINAL APPLICATION NO. 404 OF 2017
WITH MA NO. 701/2017**

**CONNECTED WITH
ORIGINAL APPLICATION NO. 405 OF 2017.
WITH MA NO. 702/2017**

Dated:- 28th January, 2019.

***Coram: R. Vijaykumar, Member (A).
R. N. Singh, Member (J).***

OA No. 401/2017

Hiroo son of Tukaram Bundhate,
Adult, aged 57 years, resident
of village Umroli, Taluka Karjat,
District Raigad, and working as
Brake Porter in the cadre of
Khalasi under Senior Section
Engineer 9 Diesel) on the Neral
Matheran Section, Neral.,
Dist.Raigad-410101.

...Applicant.

(By Advocate Shri Himanshu Shukla).

Versus

1. Union of India through the
General Manager, Central Rly,
C.S.T., Mumbai-400 001.
2. Divisional Railway Manager(P),
Operating, (Diesel Loco),
C.S.T.Mumbai 400 001.

3. Sr. Section Engineer (Diesel),
Neral, Taluka Karjat,
District.Raigad-410101.
4. Railway Board,
Ministry of Railways,
Rail Bhavan,
New Delhi-110001.

*... Respondents.***(By Advocate Ms. Sangeeta Yadav).****Connected with OA No.402/2017**

Ananta Raghunath Khopkar,
Adult, aged 58 years,
Resident of Railway Quarter
No.K-10, Neral, Taluka Karjat,
District Raigad, and working as
Brake Porter in the cadre of
Khalasi under Sr.Section Engineer
(Diesel) on the Neral Matheran Section,
Neral., Dist.Raigad-410101.

*...Applicant.***(By Advocate Shri Himanshu Shukla).****Versus**

1. Union of India through the
General Manager, Central Rly,
C.S.T., Mumbai-400 001.
2. Divisional Railway Manager(P),
Operating, (Diesel Loco),
C.S.T.Mumbai 400 001.
3. Sr. Section Engineer (Diesel),
Neral, Taluka Karjat,
District.Raigad-410101.
4. Railway Board,
Ministry of Railways,
Rail Bhavan,
New Delhi-110001.

*... Respondents.***(By Advocate Ms. Sangeeta Yadav)****Connected with OA No.403/2017**

Balwan Brindavawan Sanjay,
Adult, Aged 58 years,
residing at Mohachiwadi, Post Neral,

Taluka Karjat, District Raigad and working as Brake Porter in the Cadre of Khalasi under Senior Section Engineer (Diesel) on the Neral Matheran Section, Neral, Dist. Raigad-410101.

...Applicant.

(By Advocate Shri Himanshu Shukla).

Versus

1. Union of India through the General Manager, Central Rly, C.S.T., Mumbai-400 001.
2. Divisional Railway Manager(P), Operating, (Diesel Loco), C.S.T.Mumbai 400 001.
3. Sr. Section Engineer (Diesel), Neral, Taluka Karjat, District.Raigad-410101.
4. Railway Board, Ministry of Railways, Rail Bhavan, New Delhi-110001.

... Respondents.

(By Advocate Ms. Sangeeta Yadav)

Connected with OA No.404/2017

Yeshwant Baloo, adult aged 56 years, residing at Village Mangaon Varedi, Taluka Karjat, District Raigad, and working as Brake Porter in the cadre of Khalasi under Senior Section Engineer (diesel) on the Neral Matheran Section, Neral., Dist. Raigad-410101.

...Applicant.

(By Advocate Shri Himanshu Shukla)

Versus

1. Union of India through the General Manager, Central Rly, C.S.T., Mumbai-400 001.
2. Divisional Railway Manager(P),

Operating, (Diesel Loco),
C.S.T.Mumbai 400 001.

3. Sr. Section Engineer (Diesel),
Neral, Taluka Karjat,
District.Raigad-410101.
4. Railway Board,
Ministry of Railways,
Rail Bhavan,
New Delhi-110001.

... Respondents.

(By Advocate Ms. Sangeeta Yadav).

Connected with OA No.405/2017

Dattu Hari Langade,
adult aged 56 years,
resident of Umroli,
Taluka Karjat, District Raigad,
and working as Brake Porter in the
cadre of Khalasi under Senior
Section Engineer (Diesel),
on the Neral Matheran Section,
Neral., Dist.Raigad-410101.

...Applicant.

(By Advocate Shri Himanshu Shukla).

Versus

1. Union of India through the
General Manager, Central Rly,
C.S.T., Mumbai-400 001.
2. Divisional Railway Manager(P),
Operating, (Diesel Loco),
C.S.T.Mumbai 400 001.
3. Sr. Section Engineer (Diesel),
Neral, Taluka Karjat,
District.Raigad-410101.
4. Railway Board,
Ministry of Railways,
Rail Bhavan,
New Delhi-110001.

... Respondents.

(By Advocate Ms. Sangeeta Yadav).

ORDER (ORAL)**PER:- R. VIJAYKUMAR, MEMBER (A)**

1. Heard Shri. Himanshu Shukla, learned counsel for applicants in all the above OAs. Ms. Sangeeta Yadav, learned counsel for respondents in all the above OAs.
2. At the outset, the learned counsel for applicants seeks permission to withdraw the above OAs. Permission is granted. The learned counsel for applicants places on record the written instructions received by him from the respective applicants in all the above OAs.
3. Accordingly, the above OAs stand dismissed as withdrawn. No orders as to costs. MAs in the respective OAs also stands disposed accordingly.

(R.N. Singh)
Member (J)
srp

(R. Vijaykumar)
Member (A)